

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515
IB-854/PB/2018
IA/520/2024, IA/1630/2024

IN THE MATTER OF:

Indiabulls Housing Finance Ltd.

.....Applicant

Vs.

BHA Associates Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Pawan Sharma, Ms. Pratibha Dhamecha, Advs. in
IA/520/2024, IA/1630/2024

For the Respondent : Mr. Arpit Dwivedi, Ms. Sakshi Kapoor, Advs.
Ms. Amrita Sarkar, Adv. for R 7

ORDER

Due to paucity of time, the matter is listed on **01.07.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**